

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 123
TO BE ANSWERED ON 29.01.2026

EMRSs IN JHARKHAND

123. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of Eklavya Model Residential Schools (EMRSs) approved and operational by December 2025, State-wise particularly in Jharkhand;
- (b) the details of EMRSs inaugurated and foundation stones laid on Tribal Pride Day 2025; and
- (c) the efforts being taken to enhance the quality of education and sports facilities in EMRS including the Amazon Future Engineer Programme?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) 723 EMRSs have been sanctioned across the country, out of which 499 EMRSs are presently functional. This includes 91 EMRSs sanctioned in the State of Jharkhand, of which 51 EMRSs are functional. The State-wise status is given at **Annexure**.

(b) On the occasion of Janjatiya Gaurav Diwas on 15.11.2025, 42 EMRSs were inaugurated and foundation stones were laid for 50 EMRSs.

(c) Various steps have been undertaken to enhance the quality of education and sports facilities in EMRSs which include well-equipped classrooms with modern teaching aids, science and computer laboratories, libraries with diverse learning resources, playgrounds and sports equipment, facilities for extracurricular activities like music, art, and sports, smart classrooms for digital education, computer labs with internet access, skill development and vocational training programs to enhance employability, etc.

The Amazon Future Engineer (AFE) program is a comprehensive initiative aimed at enhancing access to computer science education for underserved and underrepresented communities. Learning Links Foundation (LLF) has implemented the AFE program in 298 EMRSs to provide hands-on computer science education through interactive modules like the Hour of Code and Code-a-thon, essential skills in programming and problem solving, which are crucial for success in today's digital world.

Annexure as referred in part (a) of the reply to Lok Sabha Unstarred question No. 123 for 29.01.2026 raised by Shri Chandra Prakash Choudhary regarding “EMRSs in Jharkhand”

State-wise status of Sanctioned and Operational EMRSs

S.No.	State/UT	Sanctioned EMRSs	Functional EMRS
1	Andhra Pradesh	28	28
2	Arunachal Pradesh	10	5
3	Assam	17	6
4	Bihar	3	2
5	Chhattisgarh	75	75
6	Dadra & Nagar Haveli and Daman & Diu	1	1
7	Gujarat	47	44
8	Himachal Pradesh	4	4
9	Jammu & Kashmir	6	6
10	Jharkhand	91	51
11	Karnataka	12	12
12	Kerala	4	4
13	Ladakh	3	
14	Madhya Pradesh	71	63
15	Maharashtra	39	37
16	Manipur	21	5
17	Meghalaya	37	2
18	Mizoram	17	11
19	Nagaland	22	3
20	Odisha	111	47
21	Rajasthan	31	31
22	Sikkim	4	4
23	Tamil Nadu	8	8
24	Telangana	23	23
25	Tripura	21	12
26	Uttar Pradesh	4	3
27	Uttarakhand	4	4
28	West Bengal	9	8
	Total	723	499
